

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 4th June, 2024, 12:00 Noon

CP (IB) No. 23/CTB/2019, MA (IB) No. 3/CB/2024, MA (IB) No. 4/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri H. V. Subba Rao

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Suraj Products Ltd. -Vs- Krishna Ferro Product Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Aparajita Rao, Adv.

Mr. Sanwal Tibrewal, Adv.

For Respondent (s)

ORDER**MA (IB) No. 3/CB/2024**

This is an application filed by the Successful Resolution Applicant ('SRA'), Krishna Ferro Product Ltd., seeking a direction to the Respondent/ROC-Cum-OL, Odisha to direct the respondent to change the status of the company from non-active to active following the approval of the resolution plan. Registry is directed to issue notice to the respondent/ ROC-Cum-OL, Odisha.

With this direction, list the matter for further consideration on **09.07.2024**.

MA (IB) No. 4/CB/2024

This is an application filed by the Successful Resolution Applicant ('SRA') Krishna Ferro Product Ltd., seeking following reliefs: (a) direction against the SEBI and CSE to forthwith recall the order of freezing the Demat account of the present Directors of the applicant company; (b) Injunction restraining CSE from raising any claim for the period prior to approval of Resolution

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Sd

Sibendra Naik (Steno)

Plan on the applicant; (c) Direct the depository listed in Paragraph 5.9 to allow trading in the said Demat account immediately.

Ld. Counsel appearing for the R1/SEBI accepts notice. Applicant is directed to serve notice upon the R2. The respondent No.1 and 2 are directed to file reply within two weeks with a copy of the reply to the other side and the other side may file a rejoinder, if any, within seven days thereafter.

With this direction, list the matter for further consideration on **09.07.2024**.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

H. V. Subba Rao
Member (Judicial)